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title: Need to sanction Central Plains Water Scheme for water-scarcity hit areas of Srikakulam Parliamentary Constituency, Andhra Pradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): It may be mentioned here that Central Plains Water Scheme (CPWS) to Cheepurupalli and other habitations was originally proposed and designed to cover 296 water scarcity-hit habitations spread over in Cheepurupalli, Garividi, Merakmuddam Mandals in Vijianagaram District and G. Sigadam and Ponduru Mandals of Srikakulam district. A detailed project report has already been submitted with an estimated cost of Rs. 3000 crores in which 90 habitations are proposed to get water from the river Nagavali near Gandredu village in Ponduru Mandal and remaining habitations in G. Sigadam Mandal of Srikakulam which is my Parliamentary Constituency District. However, the sanction has not been accorded to the project due to bifurcation of Ponduru Mandal from Cheepurupalli constituency and attached to the Amadalavalasa Assembly Constituency at the time of bifurcation of constituency in Andhra Pradesh. Therefore, the Central Plains Water Scheme to Ponduru Mandal may be sanctioned as early as possible.